

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4243 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 17th November, 2020.

Sub:- Casual Leave in respect of Smti. Jaweplu Chai, Member Secretary,
Arunachal Pradesh State Legal Service Authority, Itanagar, Papum Pare
District.

Ref:- Your letter No.HC(IB)05/2013/2146-2148, dated 16.11.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti. Jaweplu Chai, Member Secretary, Arunachal Pradesh State Legal Service Authority, Itanagar, Papum Pare District, regarding granting of Casual Leave for five days from 16.11.2020 to 20.11.2020, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE),

Memo no. **NO.HC.VII-21/2008(Pt.)/ 4245 /A. dtd. 17.11.2020**
Copy to:

- ✓ 1. Smti. Jaweplu Chai, Member Secretary, Arunachal Pradesh State Legal Service Authority, Itanagar, Papum Pare District.
- ✓ 2. The Project Manager, Gauhat High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Pd